

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 113

**CA No.37/2017, 38/2017
and
CA No.106/Chd/Chd/2017**

IN THE MATTER OF:-

Aman Grover and Anr.

...Petitioner

Vs.

M/s City Enterprises Pvt. Ltd.

...Respondent

Under Section: 241 r/w 242 to 244 CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

Sd/-
Court Officer

12.07.2024
Tanvi